NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.64/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016

NAME OF THE PARTIES: Shri Sudeep Rawal

 $\begin{tabular}{ll} $V/s.$\\ $M/s.$ Onkar Casting Pvt. Ltd. \end{tabular}$

1579

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Order

CP. No. 64/397-397/CLB/MB/2011

1. No one appeared either from the side of the Petitioner or Respondents.

2. Issue Notice of hearing for 15.09.2016.

sd/-

M.K. SHRAWAT Member (Judicial)

Dated: 12th August, 2016